## Statement of Immovable Property Return for the year 2011 (as on 01.01.2011)

1. Name of Officer (in full) and service to which the officer belongs: S.D.B. CHENTI

2. Cadre: Deputy Legal Adviser

3. Present post held: Deputy Legal Adviser

4. Present Pay: 34,710/-

<table>
<thead>
<tr>
<th>Name of District, Sub-Division, Taluk &amp; Village or City in which property is situated (full location &amp; postal address)</th>
<th>Name &amp; Details of Property, Housing lands and other buildings</th>
<th>Cost of construction/Acquisition (and year when purchased) including of land in case of house</th>
<th>Present value *</th>
<th>If not in own name, state in whose name held &amp; his/her relationship to the Govt. servant</th>
<th>How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition &amp; name with details of person(s) from whom acquired</th>
<th>Annual income from the property</th>
<th>Remarks</th>
</tr>
</thead>
<tbody>
<tr>
<td>NO</td>
<td>NO</td>
<td>NA</td>
<td>NA</td>
<td>NA</td>
<td>NA</td>
<td>NA</td>
<td>NA</td>
</tr>
</tbody>
</table>

Note: Please read the notes overleaf before filling up the Form.

Signature: Solomon D.B. CHENTI
Name: Solomon D.B. CHENTI
Designation: Deputy Legal Adviser
Date: 11/01/2011